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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Application 144 & 115 Ors. / (MAH) / 2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

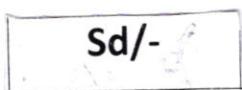
NAME OF THE PARTIES: M/s. Asian Electronics Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

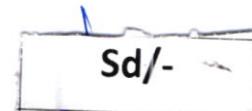
S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**  
Application No. 114 & 115/73(4)/NCLT/MB/MAH/2017

None present. List this matter on 9.2.2018

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)